

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4523**  
TO BE ANSWERED ON 12.08.2016

**NCPCR STUDY/SURVEY ON JUVENILES HOMES**

4523. SHRI GANESH SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has conducted any study/survey of children living in juvenile homes and identified shortcomings in the functioning of these institutions;
- (b) if so, the details and findings thereof; and
- (c) the action taken/proposed to be taken by the Government on the findings so as to improve the condition of these juvenile homes?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

(a) to (c): The review of Child Care Institutions under Juvenile Justice (Care and Protection of Children) Act, 2000/2015 has been undertaken by the Ministry of Women and Child Development. Once completed, finding from this process, will be shared with State Governments for further action.

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